

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 174 OF 2012

Dated : 16th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Punjab State Power Corporation Ltd. Appellant(s)

Versus

Punjab State Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1

APPEAL No. 27 OF 2013

Punjab State Transmission Corporation Ltd. Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Anr.Respondent(s)**

Counsel for the Appellant(s): Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Sakesh Kumar for R.1

ORDER

The learned counsel for the Appellant has finished his arguments in Appeal No. 27 of 2013. He is directed to file his Written Submissions on or before 30.05.2013 after serving copy on the other side. Thereafter, the learned counsel for the Respondent is directed to file his respective

Written Submissions on or before 05.06.2013 after serving copy on the other side.

Post these matters for further hearing on **15.07.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson